COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 327 OF 2016

Dated: 28th February, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

<u>In the matter of:</u> Chhattisgarh State Power Transmission Co. Ltd. Vs. Chhattisgarh State Electricity Regulatory Commission		 Appellant(s) Respondent(s)
Counsel for the Appellant(s) :	Ms. Suparna Srivastava	
Counsel for the Respondent(s) :	Mr. C. K. Rai for R-1	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>10.04.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk